

(c) whether in a desperate attempt to make up for the shortfall in revenues, the Organising Committee sold the CWG car stickers, providing access to the dedicated road corridor connecting games venues, to high commissions of more than 54 countries; and

(d) whether these stickers were highly priced at Rs. 12,460/- each?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Yes, Sir. The Organizing Committee (OC) has reported that income generated through sponsorship and sale of tickets was considerably short of the targets, whereas the income generated through broadcasting rights was higher than the fixed target.

(b) OC has informed that three prospective sponsors failed to finalize their contracts.

(c) and (d) No, Sir. As per the requirement of the Commonwealth Games Federation, Vehicles Access and Parking Permit (VAPP) were provided at the published rate to entitled Games Family Members who could access dedicated lanes and parking facilities at the nominated locations. Accordingly, the Organising Committee Commonwealth Games Delhi 2010 made available VAPP on rate Card to Commonwealth Games Associations, Accredited Media and Broadcasters. VAPPs were also issued to 13 High Commissions at their request. However, VAPP for CD1 vehicles were kept free of charge and for other CD vehicles upto a maximum of 3 each High Commission were of USD 280 *i.e.* USD 280 X 48 = INR 13440/- each.

Escalation in expenditure of CWG

1852. SHRIMATI BRINDA KARAT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Indian Olympic Association had estimated in 2003 an expenditure of Rs. 655 crore for organizing the Commonwealth Games 2010;

(b) if so, the actual expenditure against the above estimate;

(c) whether the escalation in expenditure had been approved by the Cabinet in phases;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Yes, Sir.

(b) The approved expenditure for various projects of the Commonwealth Games, 2010 is Rs. 11,687 crore.

(c) and (d) Yes, Sir. The Cost Estimates of the Commonwealth Games at various stages, were also presented before the Cabinet, as per details indicated below:

Sl. No.	Date on which presented before the Cabinet	Estimates (Rs. in crores)
1.	09.04.2007	3566
2.	27.03.2008	6504
3.	03.10.2008	7862
4.	04.12.2008	7907
5.	08.05.2009	9599
6.	19.03.2010	10445
7.	Current/Approved Estimates	11687

(e) Does not arise.

Purchases made during CWG

†1853. SHRI KAPTAN SINGH SOLANKI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details along with the cost of total purchases made by Government for Commonwealth Games;

(b) the way, these items would be used by Government after Commonwealth Games;

(c) whether Government has planned to auction the purchased items after the games; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Ministry of Youth Affairs and Sports has not made any direct purchases for the Commonwealth Games, 2010.

(b) to (d) Do not arise.

Multiple agencies for probing irregularities

1854. SHRI PIYUSH GOYAL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the reasons for setting up of multiple agencies to probe irregularity committed by Organizing Committee of CWG;

(b) whether probe is likely to give concrete and definite results; and

(c) if so, the details thereof?

†Original notice of the question was received in Hindi.